IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1318/95

Date of Order: 18.7.96

BETWEEN:

1.	Syed Pasha	
	Uttam Kurmajee	
ο.	Mactan Than	

4. Gothum
5. Goulab
6. Eknath
7. Sk. Mahmood
8. Iaxminarayan

9. Gangadhar Saearam

10. Abdul Rasheed

11. Hari Maruthi
12. Balram Rupla
13. Pandith K.Rao
14. Vittal Laxman

15.Sendia Hari Bhan

16. Md. Ghousuddin
17. Syed Omeer
18. Rama Ratan
19. Seetaram Kishan
20. Joseph Thomas

20. Joseph Thomas
21. Ubale.B.
22. Syed Akbar
23. Engale Ganpath
24. Eswar Saidoo
25. Narayan Sambajee
26. Ashwar Shrirung/
27. Vishwanath Sopan
28. Ramesh Gayno.

.. Applicants.

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- 1. Union of India, rep. by its General Manager, S.C.Rly., Secunderabad.
- 2. Divisional Railway Manager, S.C.Rly., M.G. Hyderabad Division at Secunderabad.
- 3. Senior Divisional Mechanical Engineer, S.C.Rly., Hyderabad Division, at Secunderabad.

.. Respondents.

Counsel for the Applicants

Mr.S. Lakshma Reddy

Counsel for the Respondents

. Mr.N.V.Ramana

CORAM:

HON BLE SHRIR RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr. S. Lakshma Reddy, learned counsel for the applicant and Mr.V.Rajeswara Rao for Mr.N.V.Ramana, learned standing counsel for the Respondents.

- 2. There are 28 applicants in this OA who were working as Fireman and stationed at Purna, S.C.Railway. On the closure of steam locoshed at Purna they were transferred to Secunderabad division on deputation basis. But that was withdrawn and that order was not implemented. However, the applicants claimed promotion to the post of Diesel Assistants as they allege that some of their juniors of the Purna locoshed are already working as Diesel Assistants and were also headquartered at Purna. In view of the above they were asked to amend the prayer suitably in this connection.
- 3. The amended PA is filed praying for a direction to the respondents to promote the applicants who are seniors in the II Fireman grade as Diesel Assistants on par with their juniors in the II Fireman category from the date they became eligible after passing the diesel conversion course by following the para 216 of IREM with all consequential benefits.
- 4. In view of the statement of the applicants that the transfer on deputation to Secunderabad division have been stayed, the main points for consideration in this OA are:
- (1) Whether any of the juniors to the applicants are working as diesel assistants in Hyderabad division and if so any relief has to be extended to the applicants in view of the above.
- (2) Whether the applicants can be promoted as diesel assistants in Hyderabad division itself against existing and future vacancies.
- 5. The learned standing counsel submitted that the applicant cannot claim any seniority over their erstwhile we juniors as their juniors were promoted when the applicants herein were not possessing the requisite qualification for the promotion to the post of diesel assistants. Learned standing counsel further submits that their juniors were promoted wayback in 1991 and

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confirmed in the year 1992. But at that time the applicants did not possess the qualification, even at the time when their the applicant juniors were promoted regularly In any case the question of did not passed in this OA by the applicants. Hence the seniority question is left open to be decided at a later date as and when it arises.

- In View of the above theonly point that survive in 6. this OA is whether the applicants in this OA can be promoted to the post of Diesel Assistants now if the vacancy exists. It is submitted by the respondents themselves that while fillingup the vacancies of Diesel Assistants, the overall vacancy position will be taken into account but not station-wise and the case of the applicants will also be considered if they fulfill the requisite condition for promotion as Diesel Assistants It is further stated that the cadre is having overall excess to the sanctioned strength at present and hence no promotion order can be issued ? www.
- But the learned counsel for the applicant submits that 7. as on date there are 26 vacancies in the division and against those vacancies the applicants can be promoted as they are due and their turn has come for such promotion. It is also submitted that they possess all the educational and age qualification for promotion to the post of Diesel Assistants. But these facts are a matter for verification from records. There is nothing to adjudicate in regard to availability of vacancies as the sanctioned strength and the actual strength which are readily available in the divisional cadre strength had to be seew to decide the cadre position. If there are no vacancies now the applicants are to be promoted in due course as and when vacancies arises in future and in their turn provided they fulfill the other requisite conditions for promotion to the post of Diesel Assistants.

8. In view of the fore-going the following direction is given.

The applicants in this OA should be considered for promotion even if it is an adhoc promotion against the vacancies now available. If there are no vacancies available now they should be considered for promotion as and when vacancies arises in future. The above direction for consideration of promotion is subject to the condition that the turn of the applicants have come for promotion and they possess the necessary educational and other age qualification.

- 9. It is needless to say that no reversion of the diesel assistants will be involved in case the applicants are promoted in pursuance of the above direction.
- 10. The OA is ordered accordingly. No costs.

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R.RANGARAJAN)
Member (Admn.)

Dated: 18th July, 1996

(Dictated in Open Court)

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D.A.NO.1318/95

Copy to:

- The General Manager, South Central Railway, Secunderabad.
- Divisional Railway Manager, South Central Railway, Hyderabad Division, Secunderabad.
- 3. Senior Divisional Mechanical Engineer, South Central Railway, Hyderabad Division, Secunderabad.
- 4. One copy to Mr.S.Lakshma Reddy, Advocate, CAT, Hyderabad.
- 5. One copy to Mr.N.W.Ramana, Addl.CGSC,CAT, Hyderabad-
- 6. One copy to Library, CAT, Hyderabad.
- 7. One duplicate copy.

YLKR

6/8/94

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CHECKED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

THE HON'BLE BHRI R.RANGARAJAN: M(A)

DA TED: _____18/7/86

ORDER/JUDGEMENT
O.A.NO./R.A/C.P.No.

0.A.NO. 1318/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक विधिकरण Central Administrative Tribunal देखण /DESPATCH

- 2 AUG 1991

हॅदराबाद न्यायपीठ HYDFKABAD BENCH